



**HIGH COURT OF JUDICATURE FOR RAJASTHAN  
JODHPUR**

S.B. Criminal Misc(Pet.) No. 890/2018

Salman Khan

----Petitioner

Versus

State And Anr

----Respondent

Connected With

S.B. Criminal Misc(Pet.) No. 639/2018

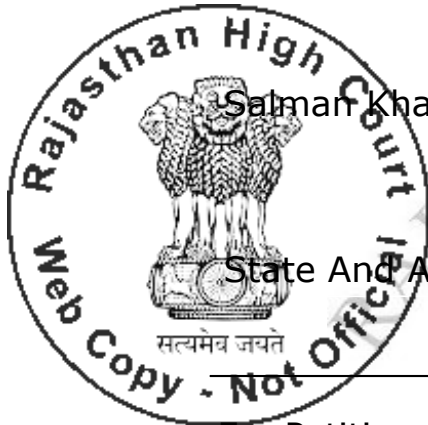
Salman Khan

----Petitioner

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For Petitioner(s) : Mr. Nishant Bora through VC.  
For Respondent(s) : Mr. Farzand Ali, AAG-cum-GA with  
Mr. S.K. Bhati, PP.  
Mr. Anil Bidan through VC.

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**HON'BLE MR. JUSTICE SANDEEP MEHTA**

**Order**

**09/12/2020**

An identical controversy is reportedly pending before Hon'ble the Supreme Court (Writ petition (Criminal) No.89/2018) and investigation of the FIRs impugned in these misc. petitions has also been stayed by the Supreme Court.

List after eight weeks awaiting decision of the writ petition pending before Hon'ble the Supreme Court.

A copy of this order be placed in each file.

**(SANDEEP MEHTA),J**

50-51-Tikam/-